

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 691 OF 2019
IN
DFR NO. 2047 OF 2019

Dated: 1st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Arjun Green Power Pvt. Ltd.

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal**

ORDER

IA NO. 691 OF 2019
(Application for urgent listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, the IA is allowed.

DFR NO. 2047 OF 2019

List the matter on **02.05.2019** subject to curing the defects.

(S. D. Dubey)
Technical Member

Js/kt

(Justice Manjula Chellur)
Chairperson